

in the rayon and silk piece goods exports; and

(b) whether there was increase or decrease in the export or import of silk and rayon piece goods in 1957?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Silk: Japan and France.

Rayon: Japan, Italy, West Germany, U.K. and the U.S.A.

(b) Silk: There was considerable increase in both Imports and Exports.

Rayon: There was an appreciable decrease in imports while there was a slight increase in the exports.

### बड़ाहोती

२६१८. { श्री भक्त वरुण :  
श्री डामर :  
श्री भो ह्री भाई :  
श्री रामेश्वर ट टिया :

क्या प्रधान मंत्री ५ सितम्बर, १९५७ के अतारंकित प्रश्न सख्या १२८४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि उत्तर प्रदेश में गढ़वाल जिले के तिन्बती सीमान्त पर स्थित 'बड़ाहोती' प्लेटो के प्रश्न

पर चीन सरकार से जो बातचीत चल रही थी, उस सम्बन्ध में इस बीच क्या प्रगति हुई है ?

प्रधान मंत्री तथा वंदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : इस मामले पर विचार हो रहा है। इस स्थिति में कोई निश्चित बयान देना संभव नहीं है।

### Indian Embassies Abroad

2939. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) the expenditure incurred on the Indian Embassy Offices in France, Germany, Canada and U.S.A. during 1957-58;

(b) whether there has been any increase in the expenditure of that year as compared to the previous years; and

(c) if so, the reasons therefor?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The final figures of expenditure incurred during 1957-58 are not known as the expenditure statements for the month of March, 1958 have not yet been received. Comparative position of the actuals for 1956-57 and the final grant sanctioned for 1957-58 in respect of grants controlled by the Ministry of External Affairs is as follows:—

	Actuals 1956-57 R.	Final grant 1957-58 Rs.	(—) Savings (·) Excess Rs.
FRANCE	11,81,309	11,36,500	(—) 44,809
GERMANY			
BONN	9,05,024	11,00,200	(·) 1,95,176
BERLIN	1,41,587	15,700	(·) 16,113
CANADA	7,96,598	7,55,000	(—) 41,598
U.S.A.			
WASHINGTON	28,80,536	30,60,300	(·) 1,79,464
Permanent Mission, NEW YORK	12,72,762	16,44,900	(·) 4,17,138
Consulate General, NEW YORK	10,53,084	12,01,800	(·) 1,48,716
Consulate General, SAN FRANCISCO	5,34,965	5,82,000	(·) 47,035

(c) The reasons for increase in expenditure in Germany and U.S.A. are:—

(i) GERMANY

Additional expenditure of Rs. 1,45,200 was incurred in Bonn on the creation of a new post of Minister and local posts of Personal Assistant, Social Secretary, Receptionist Translator etc. Renovation of the Chancery and increased expenditure on 'P & T Charges' and bulletins also account for Rs. 50,000.

The increase at Berlin is due to change of incumbent (Present Consul drawing higher salary) and revision in rates of pay of locally recruited staff.

(ii) U.S.A.

Additional expenditure (Rs. 19,000) at Washington is due to increments, revision of rates of Foreign Allowances and grant of Children's Education Allowances (Rs. 65,000) and introduction of bag services to Mexico and San Francisco (Rs. 50,500). An excess of Rs. 45,000 is also due to change in the system of reception of morse transmissions resulting in a corresponding economy under Canada.

The increase in expenditure on the Indian Permanent Mission at New York is due to creation of additional posts of Counsellor, Press Attache, Assistant Research Officer and Stenographer (Rs. 29,200) and posting of India-based staff against some of the posts formerly held by local recruits. Corresponding increases have also resulted under 'House Rent Allowance', 'Furniture', 'P & T Charges', 'Telephones' etc.; (Rs. 1,28,000) whereas bulk of the excess is due to revision in the rates of Foreign Allowances (Rs. 2,60,000).

The increase in the expenditure on the Consulates General at San Francisco and New York is mainly due to increments (Rs. 33,500) revision in the rates of foreign allowances and grant of Children's Education Allowance. (Rs. 1,62,300).

**State Trading Corporation of India (Private) Ltd.**

2940. Shri V. C. Shukla: Will the Minister of Commerce and Industry be pleased to lay a statement on the Table showing:

(a) the names of the new markets developed by the State Trading Corporation of India (Private) Limited during its first year of working; and

(b) the commodities and the quantity thereof exported country-wise?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). A statement is placed on the Table of Lok Sabha. [See Appendix VIII, annexure No. 57].

**Export of Sandalwood Oil**

2941. Shri V. C. Shukla: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of Sandalwood Oil exported by the Sandalwood Oil Factory, Mysore, to the Union of Soviet Socialist Republic from 1950 to 1956, i.e., till the formation of the State Trading Corporation of India (Private) Ltd.;

(b) what is the quantity of Sandalwood Oil exported by the Sandal Oil Factory, Mysore, after the formation of the State Trading Corporation of India (Private) Ltd. in May 1956;

(c) how much commission was demanded by the State Trading Corporation of India (Private) Ltd. from the Mysore Government for exporting Sandalwood Oil on its behalf;

(d) what were the other terms proposed by the State Trading Corporation of India (Private) Ltd., to the Mysore Government; and

(e) how much Sandalwood Oil was ultimately sold by the State Trading Corporation of India (Private) Ltd., on behalf of the Mysore Government?